

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 13th MAY, 2013

No. 107 A: The Officers of the rank of District Judge mentioned at Column no. 2 are transferred and posted in the manner as mentioned in Column no. 3 of the table given below:

Sl. No.	Name of the officers with designation and present place of posting.	Posted on transfer as.
1.	2.	3.
1	Sri Prem Prakash Pandey , District & Additional Sessions Judge, Rajmahal	District-cum-Additional Sessions Judge, Pakur
2	Sri Pravin Kumar, District & Additional Sessions Judge, Pakur	District-cum- Additional Sessions Judge, Rajmahal

By order of the Court,

Sd/- A.V.Singh
Registrar General

Memo No. _____ / Apptt. Dated Ranchi, the _____

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the Same in the forthcoming issue of Jharkhand Gazette.

Sd/- A.V.Singh
Registrar General

Memo No. 5255-67 / Apptt. Dated Ranchi, the 13.5.13

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Govt. of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Vigilance), the Registrar (Establishment), the Registrar (Administration), the P.S. to Hon'ble the Chief Justice, the Central Project Co-ordinator, e-Courts Project and I/c NIC Cell High Court of Jharkhand Ranchi/ the Principal District & Sessions Judges, Sahebganj & Pakur for information and needful and Sri Prem Prakash Pandey, District & Additional Sessions Judge, Rajmahal & Sri Pravin Kumar, District & Additional Sessions Judge, Pakur with a direction to join their new assignment accordingly.


Registrar General